

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:4379
ANSWERED ON:22.04.2010
FINANCIAL STATUS OF COTTON CORPORATION OF INDIA
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Will the Minister of TEXTILES be pleased to state:

- (a) the details of the financial status of Cotton Corporation of India; and
- (b) the financial amount spent by the corporation for development activities, State-wise, including Gujarat?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAGA LAKSHMI)

(a): The Cotton Corporation of India Ltd. (CCI) is a wholly owned undertaking of the Government of India. The Authorized Share capital is Rs.75.00 crore and the paid up share capital is Rs.25.00 crore, consisting of 25 lakh shares of Rs.100/-each. The profit after tax and dividend paid (excluding dividend tax) during the last 5 year are as follows:-

Sr.No.	Financial Year	Profit After Tax (Rs. in crores)	Dividend paid (Rs. in crores)
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1	2004-2005	27.04	5.41
2	2005-2006	14.55	5.00
3	2006-2007	15.51	5.00
4	2007-2008	22.55	5.00
5	2008-2009	66.78	13.41

(b): The Corporation undertakes developmental activities in the form of Integrated Cotton Cultivation (Contract Farming). State-wise details of financial amount spent under Development Activities (Contract Farming Programme), including in the State of Gujarat for last three years 2007-08 to 2009-10 is as under :-

(Rs. in lakhs)			
State	2007-08	2008-09	2009-10

Punjab	0.06	0.41	0.49
Haryana	0.62	0.43	0.54
Rajasthan	0.47	0.75	0.55
Gujarat	0.68	1.44	1.51
Madhya Pradesh	0	0.93	1.73
Maharashtra	1.28	2.85	3.35
Andhra Pradesh	3.90	5.90	4.24
Karnataka	0.38	0.35	0.35
Tamil Nadu	0.04	0.004	0
Orissa	0.32	0	0
Total	7.43	13.064	12.76